

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.NO.32/96

Hon'ble Shri R.K.Ahooja, Member(A)  
Hon'ble Shri Rafiq Uddin, Member(J)

New Delhi, this the 7th day of October, 1999

Shri S.K.Soni  
s/o late Shri Sri Ram Soni  
r/o F-436, New Rajinder Nagar  
New Delhi - 110 060. ... Applicant

( None )

Vs.

1. Union of India through  
The Secretary  
Ministry of Finance  
Department of Revenue  
North Block  
New Delhi.
2. The Chairman  
Central Board of Direct Taxes  
North Block  
New Delhi.
3. Shri D.Prakash  
Inquiry Officer  
c/o Central Vigilance Commission  
Akbar Road  
New Delhi. ... Respondents

(By Shri V.P.Uppal, Advocate)

O R D E R (Oral)

Hon'ble Shri R.K.Ahooja, Member(A)

None for the applicant even on second call.  
None had also appeared for the applicant on the last occasion, i.e., 5.10.1999. It would appear that the applicant is no longer interested in pursuing his case. The OA is therefore dismissed in default and for non-prosecution.

R  
(Rafiq Uddin)  
Member(J)

/rao/

R.K.Ahooja  
(R.K.Ahooja)  
Member(A)